

GOVERNMENT OF SIKKIM HOME DEPARTMENT TASHILING, GANGTOK - 737101

No. 01/Home/2022

Dated: 09/01/2022

ORDER

SUB: MEASURES FOR CONTAINMENT OF COVID-19

Whereas, the Guidelines for Containment of Covid-19 pandemic in the State have been reviewed in view of increasing trend of Covid infections across the country and amid detection of Omicron (designated as a VoC by the WHO) in many other states;

And whereas, Union Home Secretary, Chairman, National Executive Committee has issued an Order No. 40-3/2020-DM-I (A) dated 27th December, 2021, for compliance of containment measures for COVID-19, as conveyed by Ministry of Health and Family Welfare Department vide D.O. No. Z.28015/31821-EMR, dated 21stDecember, 2021;

Therefore, this Order along with the Guidelines attached as Annexure I, is issued with the approval of the Chairperson, State Executive Committee in exercise of his powers conferred under section 22(2) (h) of the Disaster Management Act, 2005, read with the order issued by Union Home Secretary as above, for strict implementation within the State of Sikkim with effect from 10th January, 2022 to 24th January, 2022.

The National Directives for Covid-19 Management issued by the Government of India are also enclosed as Annexure-II for strict implementation and compliance.

R. Telang, IAS